

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2766
TO BE ANSWERED ON 08.08.2024

SURVEY ON CLOSED MSMEs

2766. DR. RAJESH MISHRA:
SHRI RAJA A:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has conducted any survey of the closed Micro, Small and Medium Enterprises (MSMEs) and if so, the details thereof;
- (b) the details of the employment generated by the MSMEs, particularly in Tamilnadu State/district-wise;
- (c) the steps taken by the Government to strengthen, extend financial support, revive and reconstruct closed MSMEs during the last five years;
- (d) whether the Government has initiated any discussion/dialogue with MSMEs representatives regarding the difficulties being faced by them particularly while dealing with the financial institutions; and
- (e) if so, the details of the steps taken by the Government in this regard?

ANSWER

MINISTRY OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

- (a): No Survey for Closed MSMEs has been conducted so far.
- (b): the details of the employment generated by the MSMEs, particularly in Tamilnadu State/district-wise is given at **Annexure**.
- (c): In order to strengthen the MSMEs the Government of India has taken number of steps to revive and reconstruct the MSMEs. Some of the measures are as under:
 - Rs.5 lakh crore Emergency Credit Line Guarantee Scheme, for businesses, including MSMEs. The scheme was operational till 31.03.2023
 - No global tenders for procurement up to Rs.200 crores.
 - New revised criteria for defining MSMEs.
 - “Udyam Registration” for MSMEs, for Ease of Doing Business w.e.f. 01.07.2020.
 - Rs. 50,000 crore equity infusion through Self Reliant India Fund.
 - Launching of an online Portal “Champions” in June, 2020 to cover many aspects of e-governance including grievance redress and handholding of MSMEs.
 - Inclusion of Retail and Wholesale traders as MSMEs w.e.f. 2.7.2021.
 - Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
 - Launch of Udyam Assist platform (UAP) on 11.01.2023 to bring Informal Micro Enterprises (IMEs) under the formal ambit for availing the benefit under Priority Sector Landing.

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(d) & (e): The Ministry of Micro, Small and Medium Enterprises interacts with MSMEs, Industry Associations, Member Lending Institutions and other Stakeholders etc. To overcome the difficulties, such as formal credit, employment generation, direct selling to the Government, quality manufacturing, micro-credit access, lack of awareness faced by them, Government of India has taken several measures across the country, which inter alia include Prime Minister's Employment Generation Programme (PMEGP), Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Credit Guarantee Scheme for Micro and Small Enterprises (CGTMSE), Raising and Accelerating MSME Performance (RAMP) scheme, Self-Reliant India (SRI) Fund Scheme, Procurement and Marketing Support Scheme, MSME Champion Scheme for providing assistance to MSME etc.. During the last two financial years (2022-24) Rs. 9,000 crore infused in the corpus of Credit Guarantee Fund Trust for Micro & Small Enterprises (CGTMSE) to enable an additional credit of Rs. 2.00 lakh crore with reduced cost. Under various schemes Ministry of MSME organizes workshops/ interactive sessions for MSEs and Industry Associations, in association with MSME-Development and Facilitation Office (MSME-DFOs), Member Lending Institutions, etc..Additionally, CGTMSE is also creating awareness on the Credit Guarantee Scheme for Micro and Small Enterprises by disseminating information of the scheme during the events in National Mission for Capacity Building of Bankers (NAMCABs) organized by RBI.

Annexure

Annexure referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 2766 due for answer on 08.08.2024.

State Wise Total Employment Reported Under Udyam & UAP Since 01.07.2020 to 05.08.2024

Sl. No.	State	Employment
1	ANDAMAN AND NICOBAR ISLANDS	238,517
2	ANDHRA PRADESH	9,653,810
3	ARUNACHAL PRADESH	158,389
4	ASSAM	4,141,379
5	BIHAR	8,987,952
6	CHANDIGARH	329,595
7	CHHATTISGARH	2,624,305
8	DELHI	6,420,851
9	GOA	346,818
10	GUJARAT	11,889,335
11	HARYANA	6,118,774
12	HIMACHAL PRADESH	997,621
13	JAMMU AND KASHMIR	2,284,225
14	JHARKHAND	3,736,578
15	KARNATAKA	16,554,052
16	KERALA	4,215,546
17	LADAKH	47,285
18	LAKSHADWEEP	4,354
19	MADHYA PRADESH	8,850,342
20	MAHARASHTRA	22,664,370
21	MANIPUR	557,155
22	MEGHALAYA	150,036
23	MIZORAM	174,761
24	NAGALAND	177,196
25	ODISHA	7,486,953
26	PUDUCHERRY	285,671
27	PUNJAB	6,236,742
28	RAJASTHAN	11,779,808
29	SIKKIM	67,029
30	TAMIL NADU	21,960,727
31	TELANGANA	11,623,825
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	217,242
33	TRIPURA	703,421
34	UTTAR PRADESH	20,041,584
35	UTTARAKHAND	1,793,071
36	WEST BENGAL	14,153,321
Total:-		207,672,640

District Wise Total Employment Reported Under Udyam & UAP Since 01.07.2020 to 05.08.2024 for Tamilnadu State		
Sl. No.	DISTRICT NAME	Employment
1	ARIYALUR	128,167
2	CHENGALPATTU	480,897
3	CHENNAI	2,644,689
4	COIMBATORE	1,805,534
5	CUDDALORE	851,681
6	DHARMAPURI	489,475
7	DINDIGUL	480,510
8	ERODE	699,414
9	KALLAKURICHI	142,774
10	KANCHIPURAM	1,029,223
11	KANNIYAKUMARI	551,471
12	KARUR	259,516
13	KRISHNAGIRI	912,310
14	MADURAI	836,092
15	MAYILADUTHURAI	93,907
16	NAGAPATTINAM	146,907
17	NAMAKKAL	499,949
18	PERAMBALUR	115,138
19	PUDUKKOTTAI	303,750
20	RAMANATHAPURAM	189,786
21	RANIPET	187,135
22	SALEM	953,563
23	SIVAGANGA	227,429
24	TENKASI	168,510
25	THANJAVUR	637,101
26	THE NILGIRISH	294,472
27	THENI	284,595
28	THIRUVALLUR	907,928
29	THIRUVARUR	667,514
30	TIRUCHIRAPPALLI	606,144
31	TIRUNELVELI	413,752
32	TIRUPATHUR	227,816
33	TIRUPPUR	1,364,899
34	TIRUVANNAMALAI	392,475
35	TUTICORIN	353,342
36	VELLORE	582,731
37	VILLUPURAM	506,935
38	VIRUDHUNAGAR	523,196
Total:-		21,960,727